



2026:AHC:23471

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 1668 of 2026

Kaushal Kumar Pandey @ Kaushal Kishor Pandey

.....Petitioner(s)

Versus

State Of U.P. And 19 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Harish Kumar Tripathi
Counsel for Respondent(s)	:	C.S.C., Sudhir Bharti

Court No. - 6

HON'BLE PRAKASH PADIA, J.

Ref:- Civil Misc.Correction Application No.2 of 2026

1. Heard learned counsel for the applicant/petitioner and perused the record.
2. The correction application is allowed and the order dated 21.01.2026 is corrected as follows:
3. In the eleven line of first paragraph of the aforesaid order "respondent No.2" be deleted and the same shall be read as "respondent No.3" and in the second line of third paragraph of the aforesaid order "respondent No.2/Commissioner Gorakhpur Division Gorakhpur" be deleted and the same shall be read as "respondent No.3/Additional Commissioner Administration Gorakhpur Division Gorakhpur".

(Prakash Padia,J.)

February 3, 2026

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